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# THE COLLIERY CONTROL (AMENDMENT) ORDER, 1966

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND METALS (SHRI SYED AHMED MEHDI): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Mines and Metals Notification G.S.R. No. 383, dated the 8th March, 1966, publishing the Colliery Control (Amendment) Order, 1966. [Placed in Library. See No. LT-5955/66.]

### REPORT ON ACCIDENT IN THE SAUNDA No. IV COLLIERY, DISTRICT HAZARIBAGH, BIHAR

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN): Sir, I beg to lay on the Table a copy of the Report of the Deputy Chief Inspector of Mines on the fatal accident which took place on the 17th February, 1966, in the Saunda No. IV Colliery, District Hazaribagh, Bihar. [Placed in Library. See No. LT-5988/66.]

#### ANNUAL PLAN FOR 1966-67

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA): Sir, I beg to lay on the Table a copy of the Annual Plan for 1966-67 issued by the Planning Commission. [Placed in Library. See No. LT-6002/66.]

## THE KERALA PANCHAYATS (PROMOTION OF COOPERATIVE FARMING) RULES, 1966

SHRI M. SHAFI QURESHI: Sir, on behalf of Shri Annasahib Shinde, I beg to lay on the Table, under sub-section (3) of section 130 of the Kerala Panchayats Act, 1960, a copy of Notification S.R.O. No. 24/66, dated the 27th January, 1966, publishing the Kerala Panchayats (Promotion of Co-operative Farming) Rules, 1966, issued by the Government of Kerala. [Placed in Library. See No. LT-6024/66.]

## I. ANNUAL REPORT (1964-65) OF THE COFFEE BOARD

# II. CERTIFIED ANNUAL ACCOUNTS (1964-65) OF THE RUBBER BOARD AND RELATED PAPER

SHRI M. SHAFI QURESHI: Sir, I abo beg to lay on the Table :—

- (a) A copy of the Twenty-fifth Annual Report of the Coffee Board for the year 1964-65. [Placed in Library. See No. LT-5900/66.]
- (b) A copy of the Certified Annual Accounts of the Rubber Board for the year 1964-65 and the Audit Report thereon. [Placed in Library. See No. LT-5901/66.]

# ALLOTMENT OF TIME FOR DISCUSSION OF MOTION RE SECOND ANNUAL REPORT OF THE COCHIN REFINERIES LIMITED FOR THE YEAR 1964-65

MR. CHAIRMAN r I have to inform Members that under rule 172 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I have allotted two hour\* for the consideration of motion regarding the Second Annual Report of the Cochin Refineries Limited, Ernakulam, for the year 1964-65.

# RESULT OF ELECTION TO THE NATIONAL FOOD AND AGRICUL TURE ORGANISATION LIAISON COMMITTEE

MR. CHAIRMAN: Shri M. M. Dharia being the only candidate nominated for election to the National Food and Agriculture Organisation Liaison Committee, he is declared duly elected to be a member of the said Committee.

### RESULT OF ELECTION TO THB COUNCIL OF THE INDIAN INSTITUTB OF SCIENCE, BANGALORE

MR. CHAIRMAN: Dr. Gopal Singh being the only candidate nominated for election to the Council of the Indian Institute of Science, Bangalore, he is declared duly elected to be a member of the said Council.

# REFERENCE TO HUNGER STRIKE BY SOME HARIJANS IN DELHI

श्री जगत नारायण (पंजाब) : सभापति जी, मैं आपकी वसातत से होम मिनिस्टर साहब की खिदमत में अर्ज करना चाहता है।